

S.No.9

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
**05-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE**

**IA (IBC) 560, 594, 595, 598 & 651/2022 in CP(IB) No.69/7/HDB/2022**  
U/s 7 of IBC, 2016

**IN THE MATTER OF:**

YES Bank Ltd

**...Financial Creditor**

**Vs**

GVK Transportation Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel representing the Financial Creditor Shri. VVSN Raju and Ld. Counsel representing the 2<sup>nd</sup> Respondent Shri. Sai Prasad are present.

Adjournment is sought on behalf of the Financial Creditor. Matter is adjourned to 16.12.2022. List all the pending applications to same date.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**